GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:455 ANSWERED ON:06.08.2013 RISK ALLOWANCE OF CAPF Adsul Shri Anandrao Vithoba;Lagadapati Shri Rajagopal

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any proposal is under consideration of the Government to bring the risk allowance given to Central Armed Police Forces (CAPF) including CRPF personnel deployed in maoist strongholds at par with their counterparts in Jammu and Kashmir or the North Eastern Region of the country; and
- (b) if so, the details thereof and the time by which a final decision is likely to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (b): At present, no such proposal is under the consideration of the Government. As per the Ministry of Home Affairs order dated 16.4.2009, Risk/Hardship Allowance is sanctioned to the combatized Central Armed Police Forces (CAPFs) personnel upto the rank of Commandant, based upon their deployment at different places in India including Jammu & Kashmir, North Eastern Region and Left Wing Extremist (LWE) States.